

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR  
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF APRIL, 2015**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	<b>MAIN CASES :-</b>	01.04.2015									30.04.2015
	<b>CIVIL SIDE:-</b>										
1	CIVIL FIRST APPEAL	8130	0	0	51	51	0	0	18	18	8163
2	CIVIL SECOND APPEAL	3979	0	0	54	54	0	0	24	24	4009
3	EXECUTION FIRST APPEAL	36	0	0	1	1	0	0	0	0	37
4	EXECUTION SECOND APPEAL	8	0	0	0	0	0	0	0	0	8
5	CIVIL MISC. APPEAL	23579	0	18	582	600	0	14	1251	1265	22914
6	CIVIL REVISION	283	0	0	24	24	0	0	8	8	299
7	CIVIL REVIEW	677	0	7	43	50	0	11	54	65	662
8	INCOME TAX REFERENCE	56	0	0	0	0	0	0	0	0	56
9	OTHER TAX REFERENCE	208	0	5	0	5	0	1	0	1	212
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	21	0	0	0	0	0	0	0	0	21
12	INCOME TAX APPEAL	2931	0	7	0	7	0	2	0	2	2936
13	WEALTH TAX APPEAL	49	0	0	0	0	0	0	0	0	49
14	SALES TAX REVISION	1181	0	0	3	3	0	0	14	14	1170
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	128	0	0	3	3	0	0	1	1	130
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	52	0	0	1	1	0	0	16	16	37
19	COMPANY APPLICATION	207	0	0	3	3	0	0	7	7	203
20	COMPANY SUIT	2	0	0	0	0	0	0	0	0	2
21	COMPANY LIQUIDN. CASES	44	0	0	0	0	0	0	0	0	44
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	47	0	3	0	3	0	0	0	0	50
24	SPECIAL APPEAL (WRITS)	3926	0	55	0	55	0	141	0	141	3840
25	CIVIL CONTEMPT	3123	0	6	98	104	0	10	109	119	3108
26	CIVIL WRITS	49137	0	98	1717	1815	0	172	1150	1322	49630
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	644	0	2	6	8	0	0	19	19	633
	<b>TOTAL (A)</b>	<b>98456</b>	<b>0</b>	<b>201</b>	<b>2586</b>	<b>2787</b>	<b>0</b>	<b>351</b>	<b>2671</b>	<b>3022</b>	<b>98221</b>
	<b>CRIMINAL SIDE:-</b>										
1	MURDER REFERENCE	1	0	0	0	0	0	1	0	1	0
2	CRIMINAL APPEAL	18634	0	22	71	93	0	102	3	105	18622
3	CRIMINAL REVISION	5786	0	0	123	123	0	2	30	32	5877
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	4974	0	0	598	598	0	0	511	511	5061
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1366	0	0	1286	1286	0	0	1101	1101	1551
6	CRIMINAL CONTEMPT	28	0	0	0	0	0	0	0	0	28
7	CRIMINAL REFERENCE	2	0	0	0	0	0	0	0	0	2
8	HABEAS CORPUS	102	0	0	12	12	0	22	0	22	92
9	CRIMINAL LEAVE TO APPEAL	499	0	5	26	31	0	0	1	1	529
10	CRIMINAL WRITS	162	0	0	40	40	0	0	19	19	183
	<b>TOTAL (B)</b>	<b>31554</b>	<b>0</b>	<b>27</b>	<b>2156</b>	<b>2183</b>	<b>0</b>	<b>127</b>	<b>1665</b>	<b>1792</b>	<b>31945</b>
	<b>TOTAL (A+B)</b>	<b>130010</b>	<b>0</b>	<b>228</b>	<b>4742</b>	<b>4970</b>	<b>0</b>	<b>478</b>	<b>4336</b>	<b>4814</b>	<b>130166</b>
	<b>OTHER ORIGINAL JURISDICTION CASES:-</b>										
1	ARBITRATION APPLICATION	255	0	0	4	4	0	0	27	27	232
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	71	0	0	22	22	0	0	11	11	82
4	CRIMINAL TRANSFER	75	0	0	5	5	0	0	7	7	73
	<b>TOTAL (C)</b>	<b>402</b>	<b>0</b>	<b>0</b>	<b>31</b>	<b>31</b>	<b>0</b>	<b>0</b>	<b>45</b>	<b>45</b>	<b>388</b>
	<b>GRAND TOTAL (A+B+C)</b>	<b>130412</b>	<b>0</b>	<b>228</b>	<b>4773</b>	<b>5001</b>	<b>0</b>	<b>478</b>	<b>4381</b>	<b>4859</b>	<b>130554</b>